

## Annexure 4

Name of Corporate Debtor: SES Energy Services India Private Limited; Date of commencement of CIRP: November 25, 2022; List of creditors as on: March 22, 2024

## List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sr. No.	Name of Creditor	Details of Claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt DD/MM/YYYY	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by guarantee	Whether related party?					
1	SESI LLC USA	17.02.2023	547,134,762	547,134,762	Non - fund based	-	Yes	-	-	-	-	
	<b>Total</b>		<b>547,134,762</b>	<b>547,134,762</b>		<b>-</b>		<b>0.00%</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>

## Notes:

1. The above list of creditors reflects claims received by IRP/RP and verified as on March 22, 2024.

2. Claims of the creditors have been verified (to the extent possible) and admitted or not admitted basis the list and workings provided by the Erstwhile RP.

3. The resolution professional shall revise the amounts of claims admitted, when he comes across additional information warranting such revision in accordance with Regulation 14 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

4. Figures have been converted into INR from respective currency as per Regulation 15 of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Process) Regulations, 2016 ("CIRP Regulations") as amended from time to time.